## IN THE HIGH COURT OF PUNJAB AND HARYANA AT CHANDIGARH

Statement showing Category-wise Institution, Disposal and Pendency of main cases for the month of January 2018

Description of Cases	Total Pending at the beginning of the month	Total Institution during the month	Total Disposal during the month	Total Pending at the end of the month
CIVIL CASES		12 Made		
Regular First Appeal	25143	403	372	25174
Execution First Appeal	46	0	11	45
Regular Second Appeal	45905	699	502	46102
Execution Second Appeal	202	7	6	203
First Appeal from Order (MACT)	46146	592	557	46181
First Appeal from Order (Misc)	8623	105	134	8594
First Appeal from Order (Matrimonial)	2030	21	16	2035
Petition U/S 24 of HMA	452	22	19	455
Second Appeal from Order	357	14	5	366
Civil Revision	11935	644	681	11898
Civil Writ Petition	68416	2210	1877	68749
Letters Patent Appeal	3792	172	156	3808
Election Petitions	19	0	0	19
Recreminatory	2	0	0	2
Application in Election Petition	20	0	0	20
Probate	12	0	0	12
Matrimonial Reference	0	0	0	0
Income Tax Cases	0	0	0	0
Income Tax Appeals	1791	16	21	1786
Sales Tax Reference	38	0	0	38
Sales Tax Cases	0	0	0	0
Sales Tax Appeal	34	4	0	38
Wealth Tax Cases	0	0	0	0
Wealth Tax Appeal	31	0	0	31
Gift Tax Cases	0	0	0	0
Gift Tax Appeal	6	0	0	6
Estate Duty Cases	0	0	0	0
Central Custom Excise Salt/ Custom Appeals	29	4	1	32
Central Excise Cases	0	0	0	0
Central Excise Act	148	5	0	153

	NO			
Interest Tax Appeals	0	0	0	0
Vat Appeals	442	6	1	447
General Vat Reference	2	0	0	2
Vat Revisions	12	1	0	13
Vat Case	0	0	0	0
Central Excise Salt Reference/Gold Control Reference/Income Tax Reference/Wealth Tax Reference/Gift Tax Reference/Excise Duty Reference	56	0	0	56
Civil Reference	9	0	0	9
Civil Original	14	0	1	13
Civil Contempts	4918	360	189	5089
Contempt Appeal Civil Petition	21	0	0	21
Arbitration Cases	235	25	7	253
Execution Liquidation	0	0	0	0
Company Appeals	71	0	0	71
Company Petitions	357	0	1	356
X-Objection	2569	34	22	2581
Transfer Application	365	74	84	355
Review Applications	1177	45	38	1184
Civil Suit - Original Side	5	0	0	5
Total of Civil Cases	225430	5463	4691	226202
CRIMINAL CASES				
Criminal Appeal - DB	11043	94	32	11105
Criminal Appeal - DB Acquital	1744	13	2	1755
Criminal Appeal - SB	41138	407	50	41495
Criminal Appeal - SB Acquital	1753	19	2	1770
Criminal Revision	15115	398	181	15332
Criminal Revision (Family)	901	56	12	945
Criminal Writ	860	130	143	847
Murder Reference	7	0	0	7
Contempt Appeals (Criminal)	56	0	1	55
Criminal Main Misc	25656	4177	3810	26023
Pet. U/s 378 (3&4)	7833	264	48	8049
Criminal Reference	2	1	0	3
Total of Criminal Cases	106108	5559	4281	107386
Total of Main Cases (Civil & Criminal)	331538	11022	8972	333588